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WP-15505-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 11<sup>th</sup> OF AUGUST, 2025

WRIT PETITION No. 15505 of 2025

*ARPIT RAIKWAR AND OTHERS*

*Versus*

*M.P. PUBLIC SERVICE COMMISSION*

.....  
Appearance:

Shri Hitendra Kumar Golhani - Advocate for the petitioner.

Shri Swapnil Ganguly - Dy. Advocate General for respondents/State.  
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ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

Learned counsel for the petitioner seeks withdrawal of the petition.

Accordingly, the same is dismissed as withdrawn.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

rk.